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ITEM NO.6

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8836 OF 2010

CHANDRA BHAN SINGH & ORS.

Appellant (s)

VERSUS

VIJAY SHANKAR & ORS.

Respondent(s)

(With appln(s) for directions and office report for direction)

Date: 19/07/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s) Mr. T.N. Singh,Adv.

For Respondent(s) Ms.Sushma Verma, Adv.
For Mr. Prashant Chaudhary,Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the respondents states that they have filed the statement of case in the Registry of this Court on 18.07.2013 and the Registry is directed to accept the same.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Asstt.Registrar